

Listed on : . .2017

Court No. :

Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NO. 2397 OF 2017
(Application for exemption from surrendering)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. OF 2017

Sanjiv Kumar Tripathi ...Petitioner(s)

VERSUS

State of Uttar Pradesh ... Respondent(s)

OFFICE REPORT

The matter above mentioned has been filed by Mr. Raj Kumari Banjo, Advocate on behalf of Petitioner against the Judgment and Order dated 23rd September, 2016 of the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow, Uttar Pradesh in Criminal Appeal No. 1488/2013.

It is submitted that instant matter is tagged with SLP (Crl.) No. 1170 of 2017 @ Crl.M.P. No. 1668 of 2017 as both are arising out of common order, hence listed together.

It is further submitted that Mr. Harish Pandey, Advocate has filed caveat on behalf of the caveator.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 9th day of February, 2017.

COPY TO:

ASSISTANT REGISTRAR

Ms. Raj Kumari Banju, Advocate
Mr. Harish Pandey, Advocate

ASSISTANT REGISTRAR